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NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
(SINGLE BENCH)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/155/252/HDB/2017
NAME OF THE COMPANY	Proquest Health Enterprises Private Limited
NAME OF THE PETITIONER(S)	Proquest Health Enterprises Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			
रमेश चन्द्र मिश्रा/ RAMESH CHANDRA MISHRA कंपनी पंजीयक/ Registrar of Companies हैदराबाद और प्रदेश और तेलंगणा Hyderabad For Andhra Pradesh And Telangana			

None appears for the petitioner. Issued notice to the ROC. Post the case on 22.11.2017.

  
Member (Judicial)